

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1788 OF 2018 IN
DFR NO. 3520 OF 2018

Dated: 17th January, 2019

Present: **Hon'ble Mr. Justice N.K. Patil, Judicial Member**
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Hindustan Petroleum Corporation Limited **Appellant(s)**
Versus
Karnataka Electricity Regulatory Commission & Anr **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Ms. Neha Garg

Counsel for the Respondent(s) : None

ORDER

Respondent No.1 and 2, though served, are unrepresented.

To give one more opportunity to the Respondents to represent personally or through their counsel regarding consideration of IA No. 1788 of 2018 filed by the Appellant for condonation of delay in filing the appeal, list the matter on **25.01.2019.**

(Ravindra Kumar Verma)
Technical Member
vt/pk

(Justice N.K. Patil)
Judicial Member